

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.614**  
**IB-274/PB/2019**  
**IA/4599/2023& IA/480/2024**

**IN THE MATTER OF:**  
**Central Bank of India**

**...PETITIONER**

**Vs**

**M/s. RS Ingot and Billet Pvt. Ltd**

**...RESPONDENT**

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 30.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Financial Creditor :**  
**For the Respondent/Corporate Debtor :**

**ORDER**

Re-notified to **13.05.2024**.

**Sd/-**  
**(Court Officer)**